THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-67/2004/3832 /A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Smti. Rashmita Das,

District & Sessions Judge,

Tinsukia.

Dated Guwahati, 30 May, 2025.

Sub:-

Casual leave.

Ref:-

Your Letter No.DJT/2945/2025 dated 29.05.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 30.05.2025, along with station leave permission from the evening of 29.05.2025 till the morning of 31.05.2025, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-67/2004/3833/A, dated , 30-05-25

Copy to:

 $\cancel{1}$. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCI